

for the year 1986-87 and the Audit Report thereon.

(iii) Review by Government on the working of the Council.

(iv) Statement giving reasons for the delay in laying the papers mentioned at (i) and (ii) above.

[Placed in Library. See No. LT-6032/88 for (i) to (iv)]

I. Accounts (1986-87) of the Kandla Port Trust and related papers.

II. Administration Report (1986-87) of the Nhava-Sheva Port Trust and related papers.

III. Notifications of the Ministry of Surface Transport (Ports wing)

THE DEPUTY MINISTER IN THE MINISTRY OF SURFACE TRANSPORT (SHRI P. NAMGYAL): Sir, I beg to lay on the Table:—

I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (2) of section 103 of the Major Port Trusts Act, 1963:—

(i) Annual Accounts of the Kandla Port Trust for the year 1986-87 and the Audit Report thereon.

(ii) Review by Government on the Annual Accounts of the Port Trust.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the paper mentioned at 1(i) above.

[Placed in Library. See No. LT-5958/88 for (1) and (2)]

II. A copy each (in English and Hindi) of the following papers:—

(i) Annual Administration Report of the Nhava-Sheva Port Trust for the year 1986-87.

(ii) Review by Government on the working of the Port Trust.

(iii) Statement giving reasons for the delay in laying the paper mentioned at (i) above.

[Placed in Library. See No. LT-5957/88 for (i) to (iii)]

III. A copy each (in English and Hindi) of the following Notifications of the Ministry of Surface Transport (Ports Wing), under sub-section (4) of section 124 of the Major Port Trusts Act, 1963:—

(i) G.S.R. No. 105(E), dated the 29th February, 1988, approving the Visakapatnam Port Trust (Licensing of Stevedores and Allied Matters) Regulations, 1987.

[Placed in Library. See No. LT-5373/88]

(ii) G.S.R. No. 328(E), dated the 7th March, 1988, publishing the Tuticorin Port Trust Employees (Retirement) Second Amendment Regulations, 1988.

[Placed in Library. See No. LT-6034/88]

(iii) G.S.R. No. 334(E), dated the 9th March, 1988, approving the Paradip Port Trust (Licensing of Stevedores) Regulations, 1987.

[Placed in Library. See No. LT-5873/88]

(iv) G.S.R. No. 431(E), dated the 6th April, 1988, approving the Tuticorin Port Trust Employees (Welfare Fund) Amendment Regulations, 1988.

[Placed in Library. See No. LT-6035/88]

REPORTS OF THE PUBLIC ACCOUNTS COMMITTEE

SHRI T. CHANDRASEKHAR REDDY (Andhra Pradesh): Sir, I